

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 890/Confdl./2018
II-3-1/2018

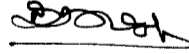
Bilaspur, dated the 31st August, 2018

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 14.09.2018:-

TABLE

Sl. No.	Name	Posted as
(1)	(2)	(3)
1.	Ku. Akanksha Saxena, D/o Late Shri Anil Kumar Saxena	XV Civil Judge Class-II, Durg
2.	Shri Rahul Kumar, S/o Shri Mukesh Kumar Sharma	II Additional Judge to the Court of I Civil Judge Class-II, Dhamtari
3.	Ku. Ruchi Mishra, D/o Shri Santosh Kumar Mishra	XVI Civil Judge Class-II, Durg
4.	Shri Himanshu Arya, S/o Shri Sahdev Arya	VII Additional Judge to the Court of I Civil Judge Class-II, Raipur
5.	Shri Parth Tiwari, S/o Shri S.C.Tiwari	Additional Judge to the Court of I Civil Judge Class-II, Balod
6.	Shri Nikhil Kumar Sushmakar, S/o Late Shri Raman Lal Sushmakar	I Additional Judge to the Court of I Civil Judge Class-II, Bilaspur

BY ORDER OF THE HIGH COURT


31.8.2018
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Endt. No. 891/Confdl./2018
II-3-1/2018

Bilaspur, dated the 31st August, 2018

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

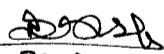
Contd. 2/-

- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (18) Registrar (Vigilance/Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (19) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (20) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- (21)
 - a) Ku. Akanksha Saxena, D/o Late Shri Anil Kumar Saxena, M-17, Krishnalya, Vivek Colony, Cantt Guna (M.P.) Pin - 473001,
 - b) Shri Rahul Kumar, S/o Shri Mukesh Kumar Sharma, Quarter No. C-91, Basant Vihar Colony, Seepat Road, Bilaspur, District - Bilaspur (C.G.) Pin - 495006,
 - c) Ku. Ruchi Mishra, D/o Shri Santosh Kumar Mishra, G-6, Collectorate Colony, Gandhi Chowk, Circuit House Road, In front of Agriculture Office, Bandhawgarh, District - Umaria (M.P.) Pin - 484661,
 - d) Shri Himanshu Arya, S/o Shri Sahdev Arya, House No. 1184, Sector-3, Rewari (Haryana) Pin - 123401,

- e) Shri Parth Tiwari, S/o Shri S.C.Tiwari, 51, Patrakar Colony, Link Road No. 3, Bhopal, District - Bhopal (M.P.) Pin - 462016,
f) Shri Nikhil Kumar Sushmakar, S/o Late Shri Raman Lal Sushmakar, R/o Shanti Nagar, Ward No. 10, Rajnandgaon, District - Rajnandgaon (C.G.)

for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.

- (22) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Additional Registrar (Admn./ Civil/ Criminal/ D.E./ Classification/ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (30) Deputy Registrar (Accounts & Pay Bill/ Writ & Central Filing/ Copying/ Confidential/ D.E./ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


31.8.2018

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL